

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

33. C.P. 3897/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Catalyst Asset Reconstruction Pvt Ltd

SECTION 66 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be reached for hearing. List this matter on 24.08.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)